GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5538 ANSWERED ON:10.05.2012 PROTECTION OF TRADITIONAL LANGUAGES Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government is releasing funds to protect the traditional languages of minorities in Karnataka and other States; and
- (b) if so, the details of funds released during the Eleventh Five Year Plan to each State, especially for minority regions where many languages are being spoken?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a): The Central Institute of Indian Languages (CIIL) under the Ministry of Human Resource Development undertakes programmes for the promotion of all Indian languages including 20 of the 22 scheduled languages and other non –scheduled languages (which as per 2001 Census are 100 in number with 141 mother tongues, each spoken by at least 10,000 people). As far as Karnataka is concerned, the CIIL has conducted special progorammes for the minority languages/mother-tongues viz. Jenu, Kuruba, Soliga, Kodava, Tulu, Urdu, Saurastri, Pali, Prakrit and Sanskrit.
- (b); The CIIL does not release funds to any State for the development of languages. However, the institute spends from its own budget granted by the Government of India for the protection and development of languages of minorities and minor groups. The expenditure incurred by CIIL language wise for the Eleventh Five Year Plan is given in the statement at Annex-A.